

| PENDENCY REPORT AS ON 02-12-2019 | | |
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| SI No. | Case Type | Total |
| 1 | ABLAPL- Anticipatory Bail | 6716 |
| 2 | ADMLS-Admiralty Suits. | 9 |
| 3 | AHO-Appeal Against High Court Order. | 49 |
| 4 | ARBA-Appeals under Indian Arbitration Act. | 252 |
| 5 | ARBP-Petitions under Indian Arbitration Act. | 233 |
| 6 | AS-Admiralty Suit. | 1 |
| 7 | BLAPL-Bail Application. | 2935 |
| 8 | CEREF-Reference under Central Excise Act. | 24 |
| 9 | CMAPL-Miscellaneous Applications. | 2330 |
| 10 | CMPAT-Company Act. | 86 |
| 11 | CMP-Civil Miscellaneous Petition | 2192 |
| 12 | COA-Appeals against judgement in Comp.Pet. | 20 |
| 13 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 3 |
| 14 | CONTAC-Appeals against orders in Civil Contempt | 5 |
| 15 | CONTAR-Appeals against orders in CrI.Cont.mater | 1 |
| 16 | CONTC-Cotempt of Court Cases (Civil contempt) | 3450 |
| 17 | CONTR-Proceeding relating to Criminal Contempt | 35 |
| 18 | COPET-Orginal Petition (Companies Act.) | 148 |
| 19 | CRA-Criminal Appeals | 1015 |
| 20 | CRLA-Appeal against Judgement/Sentence. | 9546 |
| 21 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1475 |
| 22 | CRLMA-Other Miscellaneous Application. | 531 |
| 23 | CRLMC-Appl.under Sec.482 Cr.P.C. | 9670 |
| 24 | CRLMP-Criminal Miscellaneous Petition | 773 |
| 25 | CRLREV-Criminal Revision. | 8728 |
| 26 | CRMC-Criminal Miscellaneous Case | 23 |
| 27 | CRP-Revision Petition. | 158 |
| 28 | CRREV-Criminal Revision | 259 |
| 29 | CS(OS)-Civil suits. | 1 |
| 30 | CUSREF-Reference under Customs Act. | 3 |
| 31 | CVA-Civil Appeals | 3 |
| 32 | CVREV-Civil Revision. | 42 |
| 33 | CVRVW-Civil Review. | 19 |
| 34 | DSREF-Confirmation under Sec.336 Cr.P.C. | 4 |
| 35 | EC-Execution Case. | 3 |
| 36 | ELA-Appeals from Judgement in Election Pet. | 13 |
| 37 | ELPET-Election Petitions. | 28 |
| 38 | EXFA-Execution First Appeal. | 3 |
| 39 | EXOS-Execution Application. | 4 |
| 40 | EXP-Execution Petition. | 21 |
| 41 | FA-First Appeal | 1077 |
| 42 | FAO-First Appeal from Orders. | 2740 |
| 43 | FA(OS)-FA from Judgement in original suits. | 1 |
| 44 | GA-Government Appeals | 112 |
| 45 | GCRLA-Government Appeals | 390 |
| 46 | GUAP-Pet. under Guardianship and Wards Act. | 8 |
| 47 | IP(M)-Main Petition (Insolvency Act.) | 1 |
| 48 | ITA-Appeals Income-tax | 403 |

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| 49 | JCRA-Jail Criminal Appeals | 15 |
| 50 | JCRLA-Jail Criminal Appeal | 1198 |
| 51 | JCRLRV-Jail Criminal Revision. | 10 |
| 52 | JCRMC-Jail Criminal Misc.Case. | 1 |
| 53 | LAA-Appeals (Land Acquisition Act) | 930 |
| 54 | LPA-Letters Patent Appeals. | 34 |
| 55 | MACA-Motor Accident Appeals. | 6110 |
| 56 | MAC-Motor Accident Claims. | 1 |
| 57 | MA-Miscellaneous Appeals | 102 |
| 58 | MATA-Matrimonial Cases (Appeals) | 835 |
| 59 | MFA-FA against Spl. Jurisdiction Cases. | 10 |
| 60 | MJC-Misc.Judicial Case. | 59 |
| 61 | MSA-SA from judgements in Misc. Cases. | 85 |
| 62 | OCRMC-Original CrI. Miscellaneous Case | 100 |
| 63 | OJC-Original Jurisdiction case (Writ) | 1703 |
| 64 | OREF-References. | 1 |
| 65 | OS-Original Suit. | 1 |
| 66 | OTAPL-Other Tax Applications. | 129 |
| 67 | OTC-Other Tax Case. | 7 |
| 68 | OVTA-Tax Appeal Under OVAT ACT. | 1 |
| 69 | RCFA-First Appeals(Rent Control Matters) | 1 |
| 70 | RFA-FA from Judgement and Decree in Suit | 2185 |
| 71 | RPFAM-Revision US 19 of Family Court Act. | 1562 |
| 72 | RSA-Second Appeal from Judgement and Decree. | 6595 |
| 73 | RVWPET-Review Petition. | 1698 |
| 74 | SAO-Second Appeal from Appellate Order. | 219 |
| 75 | SA-Second Appeal | 2316 |
| 76 | SCLP-Pet.for leave to appeal to Supreme Court | 1 |
| 77 | SJC-Special Jurisdiction Case (Tax Matters) | 185 |
| 78 | SM-Suo Motu. | 46 |
| 79 | SPA-Sp.Appeal before DB ... | 5 |
| 80 | STAPL-Appl.for direction to make a reference. | 1 |
| 81 | STREV-Sales Tax Revision. | 1541 |
| 82 | TA-Tax Appeal | 13 |
| 83 | TEST-Testamentary Cases. | 1 |
| 84 | TREV-Tax Revesion | 99 |
| 85 | TRPCRL-Transfer Pet.for transfer a CrI.Proc. | 248 |
| 86 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C. | 756 |
| 87 | WA-Appeals before DB against SB Judgement | 3104 |
| 88 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus. | 761 |
| 89 | WP(C)-Writ Petition under Art.226 and 227. | 61193 |
| Grand Total | | 149405 |